

HARYANA VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 14th July, 2009.

No. HVS-LA- 72/2009/53
14th July, 2009 is published for general information :-

The following order by the Governor of Haryana dated

“IN EXERCISE OF THE POWERS CONFERRED UPON ME BY
CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF
INDIA, I, A.R. KIDWAI, GOVERNOR OF HARYANA HEREBY
SUMMON THE HARYANA VIDHAN SABHA, TO MEET IN THE
HALL OF THE HARYANA VIDHAN SABHA AT CHANDIGARH
ON FRIDAY, THE 31ST JULY, 2009 AT 2.00 P.M.

Dated Chandigarh,
The 14th July, 2009.

A.R. KIDWAI.”.

SUMIT KUMAR,
SECRETARY.

Endst. No. HVS-LA-72/2009/ **5756-82**
Copy forwarded to :-

Dated Chandigarh, the 14th July, 2009.

1. All Members of the Haryana Vidhan Sabha;
 2. The Chief Secretary to Government Haryana, (Political Branch) with 4 spare copies;
 3. The Chief Secretary to Government Haryana,(Circulating Branch) with 175 spare copies for distribution amongst the various Administrative Secretaries and their Branches;
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 6. The Secretary General, Lok Sabha, Parliament House, New Delhi-110001;
 7. The Secretaries of all State Legislative Assemblies/Councils in India;
 8. The Secretary to Government of India, Ministry of Law, Department of Legal Affairs, New Delhi;
 9. The Secretary to Government of India, Department of Parliamentary Affairs, 92-Parliament House, New Delhi;
 10. The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi;
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 14. The Registrar, Kurukshetra University, Kurukshetra, Haryana;
 15. The Registrar, Maharshi Dayanand University, Rohtak, Haryana;
 16. The Registrar, Guru Jambheshwar University of Science and Technology, Hisar, Haryana;
 17. The Registrar, Chaudhary Devi Lal University, Sirsa, Haryana;
 18. The Registrar, Chaudhary Charan Singh Haryana Agricultural University, Hisar, Haryana;
 19. The Registrar, Bhagat Phool Singh Mahila Vishwavidyalaya Khanpur Kalan, Distt. Sonapat, Haryana;
 20. The Registrar, Deen Bandhu Chhotu Ram University of Science and Technology Murthal, Distt. Sonapat, Haryana;
 21. The Registrar, Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak, Haryana;
 22. The Secretary to Government, Haryana, Industries Department, Chandigarh;
 23. The Director, Public Relations Department, Haryana, Chandigarh;
 24. All Press Representatives accredited to the Haryana State;
 25. The Secretary to Governor, Haryana, Chandigarh;
 26. The Accountant General (Audit) , Haryana, Chandigarh; and
 27. The Advocate General, Haryana, Chandigarh,
- for information.

SECRETARY.